

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 434**  
**CP(CAA)/7/ND/2024**

**IN THE MATTER OF:**

Angul Energy Limited And Tata Steel Ltd ... Applicant

**Under Section 230-232 of the Companies Act, 2013.**

**Order delivered on 10.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Sr. Adv. Arun Kathpalia, Adv. Milan Negi, Adv. Nikhil  
Jha, Adv. Asmita, Adv. Ramya Hariharan, Adv.  
Adv. Soumyajit Saha.  
For the Respondent : Ms. Jyoti Khurana, Adv.

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Mr. Arun Kathpalia, Learned Senior Counsel for the applicant has appeared and submitted that Order dated 08.04.2024 has been complied and Official Liquidator's Report has been filed. The same is available on e-portal of this Tribunal. Order reserved.

Sd/-

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**

Sd/-

**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**